

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1424 of 2019**

**IN THE MATTER OF:**

**Western Coalfields Ltd.**

**...Appellant**

**Versus**

**Sai Wardha Power Generation  
Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :                Mr. Aaditya A. Pande, Advocate**

**For Respondents :        Mr. Manish Jha and Mr. Ashish Joshi, Advocates for  
the Resolution Professional  
Mr. Ajith S. Ranganathan and Mr. Rohit Rajershi,  
Advocates for Resolution Applicant**

**O R D E R**

**16.03.2020**        Mr. Rohit Rajershi, Advocate appeared on behalf of consortium of 'Sri City Pvt. Ltd.' and 'K.C.R. Enterprise LLP' (Successful Resolution Applicants). He undertakes to file his reply-affidavit along with Vakalatnama within a week.

Rejoinder, if any be filed within one week thereof.

Post the matter 'for Admission (After Notice) on **21<sup>st</sup> April, 2020.**

[ Justice Bansilal Bhat ]  
Acting Chairperson

[ Justice Anant Bijay Singh ]  
Member (Judicial)

[ Shreesha Merla ]  
Member (Technical)

/ns/rr/